

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2985
ANSWERED ON:13.12.2006
FUNDS ALLOCATED AND SPENT UNDER MPLADS
Mahto Shri Tek Lal

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the district-wise details of the funds allocated and spent under the Member of Parliament Local Area Development Scheme (MPLADS) in Jharkhand during the last three years;
- (b) the number of schemes yet to be implemented and the details of funds required for the implementation of remaining projects as per the proposals and the time by which these works are likely to be completed;
- (c) whether the Government is contemplating to release a lumpsum amount for the completion of projects pending under this scheme in Jharkhand; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN)

- (a) The Constituency-wise details of funds released and spent during last 3 years in Jharkhand is given in Annexure.
- (b) Under MPLAD Scheme, the works are recommended by the Members of Parliament to the Districts Authorities, who examine the works for sanctioning and execution. The details of the works recommended and sanctioned are, not maintained at the Central level and are available only with the District Authorities. This Ministry receives only macro level aggregate information such as the number and cost of works recommended, sanctioned, completed, actual expenditure etc. As per reports received from Districts, 19457 works have been recommended by MPs, 16429 works have been sanctioned by District authorities and 15216 works have been completed since inception upto 30.11.2006.
- (c)&(d) No Sir. Funds are released as per the provisions contained in the Guidelines on MPLADS which do not permit release of lump sum amount for completion of pending projects in any State.